

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Petition(s) for Special Leave to Appeal (C) No(s). 7676/2013

STATE OF UTTARAKHAND & ORS.

Petitioner(s)

VERSUS

RAM BAHADUR SINGH & ORS.

Respondent(s)

(With office report)

Date : 06/04/2016 This petition was called on for hearing today.

For Petitioner(s) Mrs. D. Bharathi Reddy, Adv.

For Respondent(s) Mr. Rameshwar Prasad Goyal, Adv.
Mr. Manoj Gorkela, Adv.UPON hearing the counsel the Court made the following
O R D E R

Respondent nos. 1 to 10 have already filed counter affidavit.

None appears for respondent nos. 11 to 16 and 18 to 20 despite
due service.Despite last opportunity having been granted, affidavit of
dasti service on respondent no. 17 has not been filed.As such, process the matter for listing before Hon'ble
Judge-in-chambers for further directions.(PAWAN DEV KOTWAL)
Registrar